GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1412 ANSWERED ON 26/07/2022

PMGSY ROADS IN BALAGHAT

1412. DR. DHAL SINGH BISEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of the roads which are going to be constructed in Seoni and Balaghat districts in the Balaghat constituency under the Pradhan Mantri Gram Sadak Yojana (PMGSY);
- (b) whether there is any provision to link new roads at present and if so, the details thereof;
- (c) whether interlink paths are likely to be constructed by combining proposals for the construction of interlink paths under the said yojana; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

(a) The status of the roads which have been sanctioned, completed and balance in Seoni and Balaghat districts of Madhya Pradesh under various interventions/ verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY) are as under :-

<u> District – Seoni</u>

Vertical	Sanctioned		Completed		Balance@	
	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)
PMGSY-I	803	2990.10	802	2891.90	1	0.16
PMGSY-II	10	141.22	10	138.43	0	0
PMGSY-III	19	312.19	8	255.68	11	55.68

District - Balaghat

Vertical	Sanctioned		Completed		Balance@	
	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)	No. of Road works	Road Length (in Km)
PMGSY-I	581	2289.17	575	2,221.62	6	16.23
PMGSY-II	13	152.40	11	147.52	2	4.60
RCPLWEA*	32	312.85	1	40.26	31	271.59
PMGSY-III	30	382.28	22	317.14	8	62.29

* RCPLWEA- Road Connectivity Project for Left Wing Extremism Affected Areas

^(a) Balance road length is less than the difference of sanctioned and completed length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.

The details of the roads pending under various interventions/verticals of PMGSY can be accessed at **omms.nic.in->proposals->State wise list of roads.**

(b) to (d) Construction of new roads for providing connectivity to the eligible unconnected habitations was the mandate of PMGSY-I. All the works have been sanctioned to the state under PMGSY-I. Since the timeline for completion of PMGSY-I is September, 2022 & projects have already been sanctioned for all the fesible target habitations, no fresh sanctions are being given under this scheme. Further, PMGSY-III is for consolidation of 1,25,000 Km Through Routes and Major Rural Links connecting habitations, inter-alia, to Gramin Agricultural Markets, Higher Secondary Schools and Hospitals. However, some stretches of road works which are track road are also taken up if they are part of the proposed Through Route or Major Rural Links under PMGSY-III. Entire target of 12,362.5 km allocated to the state of Madhya Pradesh under PMGSY-III has been sanctioned by the Ministry. As of now, no scheme under PMGSY is in operation for providing interlink paths, unless they are part of Through Routes or Major Rural Links as per the guidelines of PMGSY-III.
